

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 1169/Confdl./2018
II-2-1/2018

Bilaspur, dated the 31/10/2018

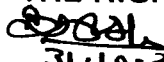
The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s): -

TABLE

Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Abdul Zahid Qureshi, Special Judge under S.C. & S.T. (P.A.) Act	Raipur	Jashpur	Jashpur	Additional District and Sessions Judge (F.T.C.)
2.	Smt. Leena Agrawal, Additional District and Sessions Judge (F.T.C.)	Jashpur	Raipur	Raipur	I Additional District and Sessions Judge
3.	Shri Pankaj Kumar Jain, Special Judge of Special Court for trial of C.B.I. cases	Raipur	Bilaspur	Bilaspur	VI Additional District and Sessions Judge
4.	Shri Arvind Kumar, II Additional District and Sessions Judge	Raipur	Baikunth-pur	Koriya (Baikunth-pur)	Additional District and Sessions Judge (F.T.C.)
5.	Shri Pankaj Sharma, VI Additional District and Sessions Judge	Bilaspur	Raipur	Raipur	II Additional District and Sessions Judge

BY ORDER OF THE HIGH COURT


31.10.2018
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Contd...2/-

(2)

Endt. No. 1170 /Confdl./2018
II-2-1/2018

Bilaspur, dated the 31/10/2018

Copy forwarded to: -

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Registrar (Vigilance/Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- (20) (i) Shri Abdul Zahid Qureshi, Special Judge under S.C. & S.T. (P.A.) Act, Raipur for information and compliance. *He is directed to take over charge at his new place of posting on or before 15.11.2018 and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry.*

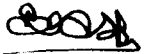
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(3)

- (ii) Smt. Leena Agrawal, Additional District and Sessions Judge (F.T.C.), Jashpur,
(iii) Shri Pankaj Kumar Jain, Special Judge of Special Court for trial of C.B.I. cases, Raipur,
(iv) Shri Arvind Kumar, II Additional District and Sessions Judge, Raipur,
(v) Shri Pankaj Sharma, VI Additional District and Sessions Judge, Bilaspur.

for information and compliance. He/She is directed to take over charge at his/her new place of posting on or before 15.11.2018 and send his/her handing and taking over charge reports.

- (21) District & Sessions Judge, Bilaspur/ Jashpur at Jashpurnagar/ Raipur for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- (22) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Additional Registrar (Admn./ Civil/ Criminal/ D.E./ Classification/ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (26) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (27) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (28) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Accounts & Pay Bill/ Central Filing & Copying/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (30) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


31.10.2018
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL